

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.19/2016
in
OA No.2551/2015

this the 10th day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Neeta Gautam (Appointment)
Roll No.214469
Aged about 37 years
W/o Shri Ashok Kumar
R/o B-125, Ambedkar Colony
Chhattarpur, New Delhi – 110 074. Petitioner.

(By Advocate: Shri M.D.Jangra for Shri M.K.Bhardwaj)

Versus

Govt. of NCT of Delhi through:

1. Shri K.K.Sharma
Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat, I.P. Estate, Delhi.
2. Shri V.K.Singh
Delhi Subordinate Services Selection Board
Through its Chairman
3rd Floor, UTCS Building, Institutional Area
Vishwas Nagar, Shahdara
Delhi – 110 032.
3. Smt. Padmini Singla
Directorate of Education
Govt. of NCT Delhi
Old Secretariat, I.P.Estate, Delhi.Respondents

(By Advocate: Shri K.M.Singh)

ORDER (ORAL)

By Hon'ble Mr. V.Ajay Kumar, Member (J)

Heard both sides.

2. The learned counsel for the respondents while producing an offer of appointment dated 10.05.2016 issued to the petitioner submits that they have fully complied with the order of this Tribunal.
3. In the circumstances and in view of substantial compliance, the CP is closed. Notices are discharged. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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